CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram

- 1. Shri Bhanu Bhushan, Member
- 2. Shri R. Krishnamoorthy, Member

Petition No. 66/2004

In the matter of

Surrender of inter-State trading licence No. 10 dated 2.11.2004 granted to Jindal Steel & Power Limited

And in the matter of

Jindal Steel & Power Limited, New Delhi

.... Petitioner

ORDER

The applicant, Jindal Steel & Power Limited, New Delhi has vide its letter dated 3.1.2008 offered to surrender licence No 10 dated 2.11.2004 granted to it for inter-State trading in electricity as category 'A' trader and has returned the licence in original. The applicant has also confirmed vide its letter dated 5.2.2008 that it does not have any outstanding liability towards any party on account of inter-State trading in electricity under its licence.

2. We are satisfied that revocation of inter-State trading licence No. 10 dated 2.11.2004 granted to the applicant will not jeopardise public interest.

- 3. In view of the above, we direct that licence No. 10 dated 2.11.2004 granted to Jindal Steel & Power Limited, New Delhi for conducting inter-State trading in electricity shall stand revoked with effect from the date of this order.
- 4. This order shall be published in the website of the Commission for the information of the general public.

Sd/= (R KRISHNAMOORTHY) MEMBER Sd/= (BHANU BHUSHAN) MEMBER

New Delhi dated 12th February, 2008